

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

27. I.A. 1902/2021
I.A. 1909/2021
I.A. 1912/2021
I.A. 644/2021
I.A. 641/2021
I.A. 633/2021
I.A. 529/2021
I.A. 477/2021
M.A. 281/2020
IN
C.P.(IB)-909(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Bank of India

V/s

RNA Corp Pvt. Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

20.10.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)